NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 12.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|----------|---------------------|---------|--|
| CP No.206/ BB/2017 | - | For compli- ance | 252(3) | Crest Resorts & Hospitality Pvt. Ltd. Vs ROC |

| SL. | NAME (IN CAPITAL) | | SIGNATURE |
|-----|-------------------|------------------------|-----------|
| NO. | & PHONE NUMBER | REPRESENTATION TO WHOM | |
| | | | |

ORDER

No representation for Petitioner Company. Matter is listed today for admission. Registry called for additional information. Petitioner Company has not so far furnished the additional information. This is 2^{nd} time matter is listed today. Registry is directed to address a letter to the company. List it on 11/01/2018.

Member (T)

Member (J)